

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/14	TP 56/16	For hearing	397/ 398	Manjunatha Dasappa & Another Vs. Transglobal Power Ltd. & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
		REPRESENTATION TO WHOM

VEDANTH CHOGH
9900132222

RESPONDENTS

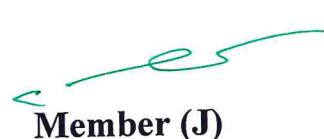


O R D E R

Counsel for Petitioner is absent. No representation for petitioner. Petitioner is called as absent. Counsel for Respondent is present. Pleadings are completed. Matter is therefore listed for advancing arguments on 18/12/2017.



Member (T)



Member (J)